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(2019) 09 NCDRC CK 0013

National Consumer Disputes Redressal Commission

Case No: Consumer Case No. 1315 Of 2018

Alok Kumar **APPELLANT**

Vs

M/S. Golden Peacock Residency

RESPONDENT Private Limited & Anr

Date of Decision: Sept. 6, 2019

Acts Referred:

• Consumer Protection Act, 1986 - Section 2(r), 21(a)(i)

Hon'ble Judges: R.K. Agrawal, J; M. Shreesha, J

Bench: Division Bench

Advocate: Siddharth Yadav, Wasim Ashraf

Final Decision: Allowed

Judgement